

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 311 /A.

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Mrs. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, 25th January 2019

Sub:- Commuted Leave.

Ref:- Your note dated 23.01.2019

Madam,

With reference to the above, I am directed to inform you that, the prayer for Commuted leave for 18(eighteen) days w.e.f. 14.01.2019 to 31.01.2019 of Smti. Lucy Lalrinthari, Judge, Special Court, ND & PS Act, Aizawl, has been granted.

Smti. Lalrinthari may be informed accordingly.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

